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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 197/9/NCLT/AHM/2017

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2018**

Name of the Company: J J Plastalloys Pvt Ltd.
V/s.
Meridian Extrusions Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|---------------------------------------|--------------------|-------------------------|------------------|
| 1. | Krina R. Parekh for Arjun R. Sheth | Adv. | Operational creditor | K.R. Parekh |
| 2. | | | | |

ORDER

Learned Advocate Ms. Krina Parekh i/b Learned Advocate Mr. Arjun Sheth present for present for Operational Creditor/ Petitioner. None present for Respondent.

Heard arguments of learned Counsel for Petitioner.

Order reserved.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 26th day of February , 2018.